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Date of Decision: 27.3.97

OA 550/96 —

Laxman Singh, last employed on the post of Driver in the Western Railway, Kota Division, Kota.

... Applicant

Versus

1. Union of India through the General Manager, Western Railway, Churchgate, Bombay.
2. Divisional Railway Manager, Western Railway, Kota Division, Kota.
3. Chief Administrative Officer (C), Western Railway, Churchgate, Bombay.

... Respondents

CORAM:

HON'BLE MR. GOPAL KRISHNIA, VICE CHAIRMAN

HON'BLE MR. O.P. SHARMA, ADMINISTRATIVE MEMBER

For the Applicant

... Mr. Shiv Kumar

For the Respondents

...

O R D E R

PER HON'BLE MR. GOPAL KRISHNIA, VICE CHAIRMAN

Applicant, Laxman Singh, has sought a direction for consideration of his case for promotion in the scale of Rs.1400-2300 (RP) at par with his junior, namely Shri S.Thangavelu, with all consequential benefits.

2. We have heard the learned counsel for the applicant and have perused the records.

3. The case of the applicant is that he was appointed as a Jeep Driver in the Western Railway in 1962. After screening, he was posted in the Kota Division as a Jeep Driver in the scale of Rs.950-1500 (RP). Shri S.Thangavelu, a person junior to him as a Driver, was promoted as Senior Driver in the scale of Rs.1320-2040 (RP) w.e.f. 26.4.79 in the year 1984 and the applicant thereafter represented to the concerned authority and on his representation he was promoted in the scale of Rs.1320-2040 (RP) w.e.f. 26.4.79 i.e. the date from which his junior was promoted. Subsequently, Shri S.Thangavelu was promoted vide order 31.5.95 as Driver in the scale of Rs.1400-2300 (RP) superseding the applicant. The applicant made several representations from time to time but they evoked no response. The learned counsel for the applicant wants his representations at Ann.A-3 dated 4.9.95 and at Ann.A-5 dated 2.2.96 to be decided by respondent No.3 through a speaking order on merits.

Cite 4. We, therefore, dispose of this application, at the stage of admission,

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with a direction to respondent No.3 to take a decision on the representations made by the applicant, at Anns.A-3 and Ann.A-5, referred to above, on merits through a speaking order within a period of two months from the date of receipt of a copy of this order. Let a copy of the OA and the annexures thereto be sent to respondent No.3 alongwith a copy of this order for necessary action.

(Signature)

(O.P.SHAPMA)
ADMINISTRATIVE MEMBER

(Signature)
(GOPAL FISHNA)
VICE CHAIRMAN

VK